

18.50 hrs.

PAPERS LAID ON THE TABLE

ECONOMIC SURVEY, 1972-73

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): I beg to lay on the Table a copy of 'Economic Survey, 1972-73'. [Placed in Library. See No. LT-4212/73.]

ANNUAL REPORTS OF BHARAT DYNAMIC AND HINDUSTAN AERONAUTICS

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): On behalf of Shri V. C. Shukla, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Annual Report of the Bharat Dynamics, Limited, Hyderabad, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4213/73.]
- (2) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4214/73.]

STATEMENTS OF ASSURANCES

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN- TARY AFFAIRS (SHRI B. SHANKA- RANAND): I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:

3370 (Air) LS-8

Fourth Lok Sabha

- (i) Statement No. XXVII Sixth Session, 1968.
- (ii) Statement No. XXVIII Seventh Session, 1969.
- (iii) Statement No. XXVII Eighth Session 1969.
- (iv) Statement No. XXV Ninth Session, 1969.
- (v) Statement No. XXVIII Tenth Session, 1970.
- (vi) Statement No. XXVII Eleventh Session, 1970.
- (vii) Statement No. VIII Twelfth Session, 1970.

Fifth Lok Sabha

- (viii) Statement No. XIX Second Session 1971.
 - (ix) Statement No. XI Third Session, 1971.
 - (x) Statement No. X Fourth Session, 1972.
 - (xi) Statement No. IV Fifth Session, 1972.
 - (xii) Statement No. II Sixth Session, 1972.
- [Placed in Library. See No. LT-4215/73.]

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Coal Board, Calcutta, for the year 1971-72. [Placed in Library. See No. LT-4215/73.]

ANNUAL REPORT OF COAL BOARD 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Coal Board, Calcutta, for the year 1971-72. [Placed in Library. See No. LT-4216/73.]

NOTIFICATIONS UNDER EMPLOYEES PRO- VIDENT FUNDS AND FAMILY PENSIONS FUND ACT, PAYMENT OF GRATUITY (CENTRAL) RULES AND REPORT OF IN- QUIRY RE. ACCIDENT IN BAILABILLA IRON ONE PROJECT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND RE-